

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-66/2005/4882/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Rafique Ahmed Tapadar
Principal Judge,
Family Court-II, Kamrup (M),
Guwahati.

Dated Guwahati the ¹²7 June, 2024.

Sub: **Casual leave.**

Ref:- Your letter No. FCK.5/12/PJ/127/2024, dtd. 05.06.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 04.06.2024.**

The Counsellor, Family Court-II, Kamrup (M), Guwahati will be in charge of your Court and Office during your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-66/2005/4883/A, dated 7.6.2024

Copy forwarded for information to:

- ✓1. The Project Manager, Gauhati High Court.

sd/-
JT. REGISTRAR (VIGILANCE)